NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

C.P. No. 1583/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL

NAME OF THE PARTIES:

Noble Corporation

v/s.

Kelvott (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

COMPANY LAW TRIBUNAL ON 07.02.2018

ORDER

On the withdrawal memo submitted by the Petitioner's Counsel, this Company Petitioner is hereby **dismissed** as withdrawn.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)